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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/11266 IA

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Hailakandi

Dated Guwahati, the 17th November, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. JHD/II/2023/05/5379, dated 03.11.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Dulumoni Das, Addl. Chief Judicial Magistrate, Hailakandi has been allowed to avail HTC for the block period of 2022-2023, to travel to her residence in Guwahati and Boko from Hailakandi, w.e.f. the evening of 10.11.2023 (after Court hours) to the morning of 16.11.2023 (before Court hours), by the shortest possible route, as per existing Rules.

Smti. Das may be informed accordingly.

Thanking you,

Yours faithfully,

sed/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/11267-11270 /A.
Copy to:-

Dated 17th November, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Dulumoni Das, Addl. Chief Judicial Magistrate, Hailakandi for information, with reference to her letter dated 03.11.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

17/11/23

REGISTRAR (VIGILANCE)

17/11/23